

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 05 OF 2017

Dated: 8th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Star Wire (India) Vidyut Pvt. Ltd.

...Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Krishn

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Ms. Swapna Seshadri
Mr. Utkarsh Singh
Mr. Ashwin Ramanathan for R-2

ORDER

The matter could not reach before the Bench.

As agreed by learned counsel for the parties, list the matter for hearing on **04.09.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt